

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI.**

PRINCIPAL BENCH,
COURT NO. I

CUSTOMS APPEAL NO. 52762 OF 2019

[Arising out of the Order-in-Original No. SKS/COMMR/ACE/08/2019 dated 25/07/2019 passed by Commissioner of Customs (Export), New Customs House, New Delhi.]

Shri Ravindra Kumar, Proprietor of**Appellant**
M/s Vin Global Logistics,
L-455, 2nd Floor, Street No. 15,
Mahipalpur Extn.,
New Delhi – 110 037.

Versus

Commissioner of Customs (Export),**Respondent**
Air Cargo Export, New Customs House,
Near IGI Airport,
New Delhi.

APPEARANCE:

Ms. Reena Rawat, Advocate for the appellant.
Shri Nagendra Yadav, Authorized Representative for the
Department

CORAM:

HON'BLE JUSTICE MR. DILIP GUPTA, PRESIDENT
HON'BLE MR. P.V. SUBBA RAO, MEMBER (TECHNICAL)

DATE OF HEARING : 31.07.2024
DATE OF DECISION: 18.10.2024

P.V. SUBBA RAO

Appeal is dismissed. For order see order of date in
Customs Appeal No. 52761 of 2019.

(JUSTICE DILIP GUPTA)
PRESIDENT

(P.V. SUBBA RAO)
MEMBER (TECHNICAL)

PK